

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 2 in Civil Appeal.No.355/2000

K. SHEKAR

Appellant (s)

VERSUS

V.INDIRAMMA & ORS

Respondent (s)

(for early hearing and office report)
With

I.A. No. 1 in C.A. No.356/2000

(For early hearing and office report)

Date : 20/07/2001 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Appellant (s)

Mr. S. Muralidhar, Adv.

For Respondent/(s)
Applicant (s)

Mr. G.V. Chandrashekhar, Adv.
for Mr. P.P. Singh, Adv.

Ms. Aruna Mathur, Adv.
Mr. A. Mariarputham, Adv.
M/s Arputham, Aruna & Co., Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

No orders at this stage.

.SP1
.....L.....T.....J

(Ajay Kr. Jain)
Court Master

(Prem Prakash)
Court Master